


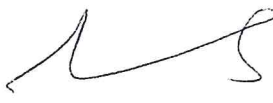

(20)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)


APPLICATION NUMBER :  
PETITION NUMBER : TCP/197/2016  
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	Indhumathy .p	Counsel for Respondents 3-6	
2.	S. Aravindan For Fox Mander Associates	Counsel for Petitioner	
3.	K. R. Anandany	Counsel for Respondent 1, 8 & 9	

**ORDER**

Counsel for both the parties are present and prayed for time for submission of the final arguments. At request, time is enlarged. Put up on **07.11.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)